

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

224. IA/698/2024 In C.P. (IB)/1330(MB)2020

IN THE MATTER OF

Punjab and Maharashtra Cooperative Bank Ltd. ... Petitioner

Vs

Privilege Industries Ltd. ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **30.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/